

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

CORAM: HON'BLE DR.VENKATA RAMAKRISHNA BADARINATH NANDULA-MEMBER (J)

CORAM: HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.09.2022 AT 2:30 PM THROUGH VIDEO CONFERENCE

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|----------------------------------|--------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB)/84/7/HDB/2020 |
| NAME OF THE COMPANY | Ramky Infrastructure Ltd |
| NAME OF THE PETITIONER (S) | Indian Overseas Bank |
| NAME OF THE RESPONDENT(S) | Ramky Infrastructure Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

D. Bala, Learned Counsel for the Financial Creditor appeared in person.

He has been instructed by his client to withdraw this application. Therefore,

CP IB No. 84/7/HDB/2020 is dismissed as withdrawn.


MEMBER (T)

Santi


MEMBER (J)